

Upgradation of civil hospital in Rohru, H.P.

1316. SHRI RAJNITI PRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government will consider the proposal for providing vital laboratory instruments/X-ray machine *i.e.* Ultrasound/MRI/CT Scan machine/Specialized Doctors in Civil Hospital, Rohru in Shimla in District of Himachal Pradesh;

(b) whether it is a fact that due to the unavailability of pathological tests/X-ray, Ultrasound/MRI/CT Scan in the hospital, patients are sent to Shimla which is not justified for the poor people;

(c) whether Government will provide latest equipments/specialized doctors in civil hospital under NRHM/PMSSY and upgrade the hospital with new technology; and

(d) if so, by when the same would be implemented to benefit the people of this backward and hilly area?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD):

(a) The State Government of Himachal Pradesh has informed that they are providing the equipments as per the requirement of the hospital. Specialist doctors are also being provided as per their availability. At present, two specialist doctors are working in this Hospital.

(b) The State Government of Himachal Pradesh has informed that the pathological tests/X-Ray, Ultra Sound are carried out at Civil Hospital Rohru barring MRI/CT Scan.

(c) and (d) Under National Rural Health Mission (NRHM), funds are provided to the States for providing equipment, doctors and other facilities' based on the requirements projected in their Annual Programme Implementation Plan. In the Financial Year 2010-11, an amount of Rs. 147.15 crores was approved for Himachal Pradesh under NRHM. The State Government has informed that procurement of CT Scan machine for the Hospital has been approved.

Working conditions of resident doctors at AIIMS

†1317. SHRI ANIL MADHAV DAVE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the working hours of the resident doctors working at the All India Institute of Medical Sciences (AIIMS) are as per the prescribed world standard, if so the details thereof;

(b) if so, whether any such system is in place;

(c) whether there are rules for them; and

†Original notice of the question was received in Hindi.

(d) if so, whether the same are being followed?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD):
(a) to (d) AIIMS is following Residency Scheme of Government of India as per which, continuous active duty for resident doctors does not normally exceed 12 hours per day. Subject to exigencies of work, the resident doctors are allowed one weekly holiday by rotation. The resident doctors are also required to be on call duty not exceeding 12 hours at a time. The Junior Resident have to work for 48 hours per week and not more than 12 hours at a stretch subject to the condition that the working hours are flexible as may be decided by the Medical Superintendents concerned keeping in view workload and availability of doctors for clinical work.

Popularization of Homoeopathy in the country

1318. DR. MANOHAR JOSHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether India has the largest number of Homoeopathy practitioners and also the largest turnover of Homoeopathic medicines;

(b) whether Homoeopathy has gained immense popularity because it is relatively inexpensive and has no side-effects;

(c) whether the Central Government is taking some special steps to popularize Homoeopathy in the country; and

(d) if so, the steps taken/proposed to be taken by Government to help set up Homoeopathic Centres throughout the country?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD):
(a) The number of Registered Homoeopathic practitioners in India as on 1.1.2008 is 2,39,285. At present, the Government has no mechanism to establish the turnover of Homoeopathic Medicines.

(b) Yes.

(c) and (d) Government has established Homeopathic Pharmacopoeial Laboratory, Central Council for Research in Homoeopathy and National Institute of Homoeopathy in order to promote Homoeopathy in the country. There exists a scheme to provide consolidated amount not exceeding Rs.25000/- per dispensary per annum to the State Government as lump sum assistance for purchase of medicines. Homoeopathic Units are established in Primary Health Centre and Community Health Centre under National Rural Health Mission (NRHM). Further, Government has launched National campaign on Mother and Child Health and the awareness of Homoeopathic System is also being done through the print and electronic media under Information Education and Communication Programme and through Arogya Melas.